NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P. (IB)/634(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES: **R T ADVISORY SERVICES LLP V/S SARDESAI ENGINEERING PRIVATE LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Aman Kacheria, Advocate i/b Agarwal & Dhanuka, Legal appeared for the Petitioner.
2. Mr. Kunal Tiwari, Advocate i/b K, Juris Law Firm appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some time to file translated copy of the some of the documents relied upon by them. Last opportunity is granted.
4. List this matter on **13.02.2024** for hearing.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna